NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 01.03.2021 (MONDAY)

COURT – IV (VIRTUAL MODE) 10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 28 of 2021	Urvashi Infrasturcture Ltd. Vs. Registrar of Companies Delhi & Haryana	Chandra Shekhar Yadav	
2.	Comp. App. (AT) No. 30 of 2021	Giti Ranjan Patra Vs. Registrar of Companies, Odisha	Iswar Mohapatra	

For Admission (After Notice)

3.	Comp. App. (AT) No. 19 of 2021	Ambuja Cements Ltd. Vs.	Mukti Chaudhry	
4.	Comp. App. (AT) (Ins) No. 766 of 2020	Metal Gems Vs. Saranya forgings & Engineers India Pvt. Ltd.	Harsh Surana	
5.	Comp. App. (AT) (Ins) No. 837 of 2020	Maan Aluminium Ltd. Vs. Nitya Electrocontrols Pvt. Ltd.	Samaksh Goyal	
6.	Comp. App. (AT) (Ins) No. 173 of 2020	Aditya Sikdar & Anr. Vs. Allahabad Bank & Anr.	Suhita Mukhopadhyay	Mohit Seth-R1 Saurabh Basu-R2

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By the order of Hon'ble Acting Chairperson

1. Notice Board

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-sd/-Registrar